

सूचना नहीं है। राज्य पुलिस प्राधिकारियों के पास भी ऐसी कोई सूचना नहीं है।

**Regional Rural Housing Centre at Madras**

4584. SHRI N. SUNDARAJAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have any proposal to a set up branch Regional Rural Housing Centre at Madras to provide technical guidance and assistance to build housing colonies in rural areas; and

(b) if so, the steps taken thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). Yes, Sir. The proposal is under examination.

**Back-Log among Scheduled Caste and Tribe Employees of Central Warehousing Corporation**

4585. SHRI RAMESHWAR NEEKHRA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that there is no representation from Scheduled Caste/Scheduled Tribe Community in clause I and II cadre in the Central Warehousing Corporation;

(b) if so, the reasons therefor and when the back-log will be completed; and

(c) whether it is also a fact that there is no Liaison officer/Liaison cell at Head Office level/Regional office level and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN):

(a) and (b) No, Sir. As on 31-12-1980 12 Class I and 34 Class II Officers be longing to Scheduled Castes and 2 each in Class I and II belonging to Scheduled Tribes were in the service

of the Central Warehousing Corporation. However, there has been some back-log in filling up the reserved vacancies as the Supreme Court has stayed the implementation of the 40 point roster in the Central Warehousing Corporation on a Writ Petition filed by the Central Warehousing Corporation Employee's Union (North Zone & Head Office) in December, 1979.

(c) No, Sir. The Personnel Manager of the Corporation is acting as Liaison Officer. There is also an Implementation Cell headed by an officer belonging to Scheduled Castes in the Personnel Division of the Corporation to ensure compliance with the Government instructions regarding representation of Scheduled Caste and Scheduled Tribe Candidates in the various cadres of the Corporation.

**Non-observance of Government of India Reservation Order in Central Warehousing Corporation**

4586. SHRI K. B. S. MANI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Government of India orders providing reservation for Scheduled Caste/Scheduled Tribe Employees at the stage of initial recruitment, confirmation and promotions are not being implemented in the Central Warehousing Corporation in all the units in India; if so, why;

(b) whether it is also a fact that due to non-observation of Government of India reservation order, there is huge backlog in all the units and Regional offices in India specially in Madras Region; and

(c) if so, when the implementation of reservation order, Will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL CONSTRUCTION (SHRI R.V. SWAMINATHAN): (a)